

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Bhaiya Lal EC: 10765	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Kaveri Baweja, Ld. Special Judge (PC Act) (CBI)-09 (MPs/MLAs Cases) RACC	Desg: Peon Role: Orderly Posting: Attached with Ms. Kaveri Baweja, Ld. Registrar (Vigilance), Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
2.	Brajesh Kumar Mishra EC: 82617928	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Kaveri Baweja, Ld. Special Judge (PC Act) (CBI)-09 (MPs/MLAs Cases) RACC	Desg: Peon Role: Orderly Posting: Attached with Ms. Kaveri Baweja, Ld. Registrar (Vigilance), Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
3.	Rahul Redhu EC: 57203448	Desg: Peon Role: Orderly Posting: In the Court of Sh. Munish Bansal, Ld. DJ-03 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dig Vinay Singh, Ld. Special Judge (PC Act) (CBI)-09 (MPs/MLAs Cases) RACC
4.	Gaurav Mann EC: 38918296	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Dig Vinay Singh, Ld. DJ CC-03 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Munish Bansal, Ld. DJ-03 Distt: South Saket
5.	Sunil EC: 97652687	Desg: Peon Role: Orderly Posting: In the Court of Ms. Jyoti Nain, Ld. JMFC-07 Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dig Vinay Singh, Ld. Special Judge (PC Act) (CBI)-09 (MPs/MLAs Cases) RACC
6.	Sandeep Kumar EC: 69343697	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Jyoti Nain, Ld. JMFC-07 Distt: North Rohini
7.	Vimal Singh Rana EC: 15039269 / 10968	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Dheeraj Mor, Ld. ASJ-06 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dheeraj Mor, Ld. Spl. Judge (PC Act) (CBI) (Coal Block Cases)-01 RACC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. All the above mentioned officials shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.

(SANJAY GARG-I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

24824-24859
No..... ADMIN-III /Central/F.1(3)/P&T/2025

03 MAY 2025
Dated, Delhi the.....

Copy forwarded for information and necessary action to:-

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. The Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officers/Officials concerned.
8. The Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court..

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI